

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONAL BENCH AT KOLKATA
ORIGINAL APPLICATION NO. 64 OF 2020 (EZ)**

IN THE MATTER OF:

Dakshinbanga Matsyajibi Forum

...Applicant

Versus

Inland Waterways Authority of India & Ors

...Respondents

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NDoH: 11.05.2022

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Date: 10.05.2022

Place: Kolkata

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**OBJECTIONS TO THE COMMITTEE REPORT IN COMPLIANCE OF
ORDER DATED 22.07.2021 OF THIS HON'BLE TRIBUNAL IN OA NO.
64/2020/EZ ON BEHALF OF RESPONDENT NO. 1, INLAND
WATERWAYS AUTHORITY OF INDIA.**

MOST RESPECTFULLY SHEWETH:

I, L.K. Rajak S/o Late Sh Yugeshwar aged about 52 years, presently posted as Director, Inland Waterways Authority of India, Kolkata having Office Address – Inland Waterways Authority of India, P-78, Garden Reach Road, Kolkata – 700043, West Bengal do hereby solemnly affirm and state as under:-

I. That I am well conversant with the facts and circumstances of the case based upon the knowledge derived from the records as maintained by Respondent No. 1, Inland Waterways Authority of India and have been authorized to swear the present affidavit on behalf of the Respondent No. 1 and therefore I am competent to swear this affidavit on behalf of Respondent No. 1.

II. That I say that I have read the contents of the Report of the Committee dated 01.10.2021 filed in the matter and have understood the same and am therefore submitting Objections thereto.

III. That I crave leave of this Hon'ble Tribunal to file a further Affidavit/Objections in the present matter, if necessary, and I say that I have



objected to the averments specifically alleged against the Respondent No. 1.

**SPECIFIC OBJECTIONS TO THE COMMITTEE REPORT IN
COMPLIANCE OF ORDER DATED 22.07.2021 AND ACTIONS TAKEN
BY RESPONDENT NO. 1**

1. That the present Objections as well as measures taken by the Respondent No. 1, Inland Waterways Authority of India (hereinafter "IWAI") are being filed in response to the Report dated 01.10.2021 of the Committee constituted by this Hon'ble Tribunal vide Order dated 19.10.2020.
2. That this Hon'ble Tribunal on 19.10.2020 constituted the said Committee and further reconstituted the same vide Order dated 21.12.2020, and again reconstituted the said Committee on 08.06.2021.
3. That at the outset, it is submitted that the following reasons or factors tend to cause accidents on the National Waterways and Protocol Routes, including the five accidents in the present Original Application. These factors and the measures taken by IWAI are summarised below:
 - a. **Lapse in the fairway:** Lapses on the fairway can lead to accidents. However, this has not been the case/cause here as proper fairway is being made available by IWAI.
 - b. **Inadequate channel markings:** The fairway channels should be properly marked with sufficient channel markings for safe navigation. In the present case, IWAI is providing requisite markings as per the field requirements and it has done so for the said channels too.
 - c. **Negligence of vessels' master/crew or human error:** It has been observed many a times that vessel masters are not navigating the vessels through the channels prescribed by IWAI. This could be a probable reason for the accidents.
 - d. **Deficiency in vessel machinery/equipment:** Deficiency in vessel



machinery and equipment can also lead to adverse incidents and accidents. This aspect will be taken care of by the vessel inspection team under the Inland Vessels Act, 1917 (as amended) and Inland Vessels Act, 2021 and the Rules framed thereunder.

- e. Adverse weather conditions:** In case of adverse weather conditions such as strong winds, bore tides, strong currents, fog, storms etc. appropriate warnings are issued well in advance to avoid any accidents or incidents that may occur. Vessels which ignore the adverse weather conditions and warnings issued and do not navigate with caution and take the necessary precautionary steps are likely to face mishaps/accidents. Compliance of this is totally attributable to vessel masters.
- f. Warnings not acted upon:** IWAI continuously provides warnings to all vessel operators for safe navigation on the National Waterways. Due to non-adherence or failure to follow such warnings also cause such accidents.

4. In view of the above it is significant to submit that four of these five accidents fall under the functional jurisdiction of the Kolkata Port Trust. The said Trust must make its stand clear in this regard. In any case, it is important to add that IWAI not only takes measures to prevent the occurrence of such accidents but also takes remedial action in case an accident does occur, as it has done for all the above five accidents i.e. of M.V. Mamatamoy Maa, M.V. Tofa & Tarif-4, M.V. Drubo Ruponty, M.V. Ariel Kha-1, and M.V. Prianka, regarding which a very detailed response of Respondent No. 1 has been enumerated in the comprehensive Reply dated 03.07.2021 and is not being repeated herein for the sake of brevity. It is also



submitted that, during adverse weather conditions or if any adverse incident or accidents take place on the National Waterways, IWAI provides tugs and assistance to vessels in distress to bring them to a safe position and also provides information to vessels to proceed to various sheltered locations on the National Waterways.

5. That it has been further affirmed by the Committee that the accidents alleged in the Original Application occurred during the months of March to May when the tidal condition in the river is generally severe with the highest tidal range between 12 to 15 ft. This is also the period when Nor'wester and cyclones occur in the said area. This results in inclement weather and adverse river conditions on the waterways.
6. That it is humbly submitted that during the summer season (end of February to May) Bengal and Orissa are visited by a type of severe thunderstorm known as Nor'westers. Nor'westers are a usual pre-monsoon phenomenon which occur every year. Owing to their annual occurrence, warnings are issued to the vessel masters to apprise them of the Nor'westers. The said warnings describe the events that typically ensue during Nor'westers and also warn the masters of ships in port to ensure that they take adequate safety measures during the summer season. However, it is pertinent to mention that such warnings are issued only as a precautionary measure to prevent accidents in the specific areas affected by Nor'westers, and their occurrence does not render the entire waterways route as unsafe.
7. That the Directorate General of Shipping on 18.01.1973 issued a Notification stating that the India Meteorological Department (hereinafter "IMD") had stipulated that the duration of the foul weather season was for a period from 1st May to 30th November in the Arabian Sea and was for a period from 1st April to 30th November in the Bay of Bengal. The India



Meteorological Department had also added that the period of foul weather for inland waters of River Hugli were for a period from 1st April to 30th October. It is pertinent to note that the Regional Office of IWAI at Kolkata issued a Notice on 21.04.2020 in light of Bangladeshi vessels plying on the Protocol Route anchoring in and around Ghoramara Island of Hugli and Baratola rivers, stating that anchorage of vessels in and around Ghoramara Island was not safe as the location was proximate to the open sea, the influence of Nor'westers, and high swell/waves causing drifting of anchor of vessels leading to accidents and capsizing of vessels in the area. The period of foul weather for inland waters of River Hugli is from 1st April –30th October. All the masters of Bangladesh Flag vessels were directed to anchor their vessels only in designated areas and strictly follow the "Rules for Inland Vessels".

8. That further, the Inland Water Transport (hereinafter "IWT") operators/agents/exporters were also directed to ensure that the Indian Pilot should be on board the Bangladesh Flag vessels during the entire passage from Hemnagar LCS to Kolkata/Haldia and back. Meteorological data such as temperature, humidity, wind direction, wind speed and pressure are disseminated from the IWAI River Information Stations in the stretch of Sagar-Farakka. Therefore, all the Masters of the IWT vessels were advised to switch on Automatic Identification System (AIS) for regular updates. A copy of the said Notice is already appended as ANNEXURE R/15 (Pg 369) in the comprehensive Reply of IWAI dated 03.07.2021.
9. That it is clear from the above, that as far as cyclones are concerned,

Respondent No 1-IWAI, has been prompt in issuing letters and circulars for the purpose of warning the vessels plying on the PIWT&T routes regarding any cyclonic storms. Another example is the fact that, the Director, IWAI



sent a letter to Director, BIWTA on 19.05.2020 for informing that the Indian Meteorological Department, Ministry of Earth Sciences, has forecasted the Super Cyclonic Storm “Amphan” which was likely to hit the coastal areas of Bay of Bengal Region. In this regard, the sailing of vessels in PIWT&T routes was restricted to ensure safety of the IWT vessels. All IWT operators were directed to restrict the sailing of vessels in PIWT&T Routes to ensure the safety of the crew and IWT vessels till the end of Amphan. True copy of the said letter dated 19.05.2020 is marked and appended as **ANNEXURE A/1.**

10. That further, another Circular was issued by IWAI on 22.05.2021 directing all IWT Barge/Cruise operators/Shipping Agents/Exporters to stop movement of all kinds of vessels in Indo-Bangladesh Protocol (hereinafter “IBP”) Routes and NW w.e.f. 23.05.2021 until the warning was officially withdrawn. It was also advised to place the vessels in the streams/khals/creeks or any other place found suitable along the riverine routes to ensure the safety of crew and vessel till the end of cyclonic storm “Yash”. It was also directed to ensure that IWT vessels should not be anchored in the Kolkata Port Trust (hereinafter “KoPT”) main channel. True copy of the said circular dated 22.05.2021 is marked and appended as **ANNEXURE A/2.**

11. That furthermore, records are properly maintained by IWAI of all the vessel incidents plying on the Protocol Route. In the past 10 years from 2010 to 2020 there have been nearly 27440 voyages out of which there were a total of 17 reported incidents of barges carrying fly ash capsizing on the Protocol Route. Although the ratio of the number of accidents that have taken place on the Protocol Route is very less when compared to the total number of voyages, however, immediate actions have been taken by IWAI after the



incidents in order to salvage the barges and avoid any spillage of fly ash by informing the State Government, BIWTA, and the local agents of the vessel. Unfortunately, 5 of the 17 accidents have occurred in 2020 and whenever such incidents have taken place IWAI has taken immediate actions as per its statutory obligation and has taken all remedial measures to prevent the spillage of fly ash into the river and is conscious of its environmental responsibilities. Be that as it may, further efforts will be made to strengthen the system to completely stop or reduce the incidents and accidents to a negligible amount. However, it is appropriate to emphasise here that the jurisdictional responsibility of at least four out of five accidents are within the jurisdiction of the Kolkata Port Trust. The Kolkata Port Trust has been impleaded as Respondent No. 9 vide Order dated 22.07.2021 and they are yet to respond to the allegations made by the Applicant as well as the averments of the Respondents.

12. That the Committee has submitted in its report which categorically observes that after carrying out bottom sediment and water sampling, the detailed analysis report suggests that there were no detectable anomalies in the sediment from the accident sites compared to normal sites. "All values of probable pollutants were observed to be within permissible limits. Solidified fly ash nodules and boulders recovered from study sites during previous salvage operation rule out the possibilities of long term or large scale leaching and contamination from fly ash loads in tidally affected saline water of neutral pH".

13. That it is submitted that whenever any accident occurs, IWAI takes up the matter immediately with BIWTA in Bangladesh as well as the local agents of the vessels to ensure that the vessel and cargo is salvaged and there is no pollution of the environment. An IWAI team carries out the investigation.



14. That as per the report of the Committee, a meeting was organized on 19.08.2021 between the Committee members and the affected fishermen for verifying the pollution caused due to capsizing of the barges carrying fly ash alleged in the Original Application. It is crucial to note that the Committee has observed in this regard that the participating fishermen reported no noticeable decline in fish catch after capsizing of the barges carrying fly ash or any loss of livelihood after the accidents. The fishery extension officers also informed that they did not notice any decline in fish catch after such accidents.

15. That specific to Para 4 of the Committee Report where the Committee felt that IWAI through their respective shipping agents be entrusted to recover the solidified fly ash boulders/nodules from the three accidents sites of Tangra Char, Kakdwip point and Harwood point tower along with the parts of capsized boats, it is submitted as follows:

- a. As regards the accident at Tangra Char of vessel MV Tofa and Tarif-4, the said accident is within the functional jurisdiction of the Kolkata Port Trust although a very detailed response of Respondent No. 1 has been enumerated in the comprehensive Reply dated 03.07.2021 at Page 230-233.
- b. As regards the accident between Kakdwip point and Harwood point, the said accident of M.V. Drubo Ruponty again is within the functional jurisdiction of the Kolkata Port Trust. The same has been averred in the comprehensive Reply dated 03.07.2021 at Page 237.

Despite the above, a detailed explanation of the measures taken by Respondent No. 1 has also been informed in the abovesaid Reply at Page 233-236.

It is clear from the above that while the responsibility of mitigation



measures certainly lies with the shipping agents, the Respondent No. 1, IWAI has made a lot of efforts, both at the precautionary level as well as the post-accident phase despite the fact that the functional jurisdiction is of the Kolkata Port Trust. It is therefore humbly submitted that the mitigation measures should be the responsibility of Kolkata Port Trust along with the respective shipping agents and vessel owners.

16. That it is further submitted that the mechanism of fly ash transportation along with safety measures has already been placed on record earlier by way of a detailed Reply Affidavit filed by Respondent No. 1, IWAI on 03.07.2021. However, the same is being briefly elucidated here at the cost of repetition to demonstrate the precautionary measures undertaken by the Respondent No. 1, IWAI with regard to fly ash transportation. Fly ash is transported from the thermal power plants to the inland waterways terminal using bulkers which are closed air tight containers to avoid pollution during transportation. IWAI ensures certain compliances by the shippers/transporters – including Consent to establish, Consent to operate, Trade licence, Layout plan and Documentary evidence of cargo allotted – before issuing permission to them for loading fly ash from the bulkers to the inland vessels at IWT terminal. Adherence is ensured to the “Guidelines for Loading, Unloading and Nuisance Free Transportation of all types of Fly Ash, including Bottom Ash etc. generated by Thermal Power Stations” issued by the CPCB in December 2013. A detailed inspection of the vessels is carried out by the IWAI Regional Office, Kolkata after the loading is completed and a check list is also prepared. Deficiencies, if any, with respect to vessel loading are pointed out by IWAI and are asked to be removed. After the loading is completed, the Custom authorities affix the seal on the



barges as per their prescribed norms. Finally, IWAI issues the outward permission electronically to the inland vessel only after verifying the requisite documents.

17. That IWAI has also put in place an elaborate mechanism whenever any accident occurs on the IBP Route. Immediately, after getting information of the accident/incident, a committee of IWAI officials comprising of Marine Technical Assistant, Survey and Technical Officers are deputed at the site to assess the cause and take all possible and immediate measures. Whenever any incident occurs with respect to a Bangladeshi vessel, IWAI takes up the matter immediately with BIWTA in Bangladesh as well as the local agents of the vessels to ensure that the vessel and cargo is salvaged and there is no pollution of the environment. An IWAI team carries out the investigation and sets forth the possible remedial measures. (See a sample communication and accident report annexed as ANNEXURE R/13 of Reply Affidavit dated 03.07.2021 by Respondent No. 1). Further, IWAI regularly issues circulars and notices providing precautionary steps needed for avoiding the accidents on National Waterways and IBP Routes. Circulars have been issued by IWAI on 07.12.2011, 19.05.2020, 25.05.2020, and 03.06.2020. (ANNEXURE R/14 of Reply Affidavit by Respondent No. 1) Notices have also been issued by IWAI on 21.04.2020 and 12.05.2020. (ANNEXURE R/15 of Reply Affidavit by Respondent No. 1) Even during extraordinarily difficult situations such as the COVID-19 pandemic, IWAI remained and continues to remain proactive in its actions which is demonstrated by its letter dated 30.03.2020 sent to the Ministry of Shipping regarding suspension of inward permission for the vessels plying on the IBP Route till 31.03.2020. IWAI proposed that inward permission for plying vessel on IBP Routes further remain suspended till 07.04.2020. Further, vide Office Memorandum dated



07.04.2020, IWAI informed that inward permission for the vessels entering India on the IBP Route was further suspended till 14.04.2020 or till further order. To avoid, as far as possible, any mishaps due to natural disasters and inclement weather conditions on the Protocol Route that can be predicted through meteorological data and weather forecasts, IWAI warns BIWTA of the likelihood of the occurrence of such natural disaster which is bound to cause weather conditions that are bad for sailing of vessels.

18. It is humbly submitted that removal of fly ash or any other spillage is the responsibility of the vessel owner/shipping agent, and the designated department of the State Government under the Inland Vessels Act, 1917. Salvage operations and measures for safely removing the cargo from the vessel are set into motion by IWAI on a war footing basis in case any vessel meets with an accident. The same has been done for all the vessel accidents alleged in the Original Application viz., M.V. Mamatamoy Maa, M.V. Tofa & Tarif-4, M.V. Drubo Ruponty, M.V. Ariel Kha-1, and M.V. Prianka. Specific remedial/mitigation measures taken by IWAI after the alleged accidents have already been placed on record by way of a detailed Reply Affidavit filed by Respondent No. 1, IWAI on 03.07.2021.

19. That as far as the measures recommended by the Committee to prevent such incidents in the future are concerned, it is humbly submitted that most of the measures submitted are already within the operational framework of IWAI.

The response to specific measures are as follows:

(5(a)) That as regards mandatory installation of tracking equipment, installation of Automatic Identification System (hereinafter "AIS") was not mandated in the Inland Vessels Act, 1917. Compliance with requirements of navigation aids and communication appliances has been provided in the Inland Vessels Act, 2021. In pursuance of this,



IWAI has installed AIS in most of the IWT vessels and organized demonstration/training on the necessity and advantages of its installation in IWT vessels plying in the PIWT&T Routes and National Waterways. Further, the Draft Inland Vessels (Safe Navigation, Communication and Signals) Rules, 2022 under the Inland Vessels Act, 2021 stipulate under Rule 34 that appropriate radio and navigation equipments are to be provided on the vessel depending on the area of operation and as determined by the Designated Authority. It is also stipulated that vessels operating in Zone 1 are to be provided with Class B Automatic Identification System with display. However, the said Draft Rules still await finalisation. Nevertheless, as and when they are finalised and are made applicable prospectively, it is safe to conclude that IWAI is taking measures above and beyond what is legally required and already taking concrete steps for widespread installation of AIS onboard the inland vessels in order to fulfil the mandate of the Committee. It is pertinent to mention that AIS transmits the position of a ship so that the other ships are aware of its position. The IWAI carries out training programs for raising awareness on AIS. One of such trainings was conducted on 28.09.2021 by IWAI for the IWT cargo barge operators/cruise operators, shipping agents, exporters, inland masters and inland pilots to make them aware about the AIS system. Tracking of vessels fitted with AIS through River Information Services (RIS) system was also demonstrated. The shipping agents were also requested to install AIS in all Bangladesh Flag vessels and Indian Flag vessels. Moreover, IWAI has communicated with the Bangladesh government through diplomatic channels regarding the necessary and mandatory



installation of AIS and Very High Frequency (VHF) radio in the Bangladesh Flag vessels. Hence, IWAI continues to ensure that there is installation of tracking equipment on ships/barges while they are moving through Indian waters on the National Waterways and Protocol Routes. An e-navigation software is also in the offing for it to be used by IWAI for the NW-1, which if successful will also be used for the PIWT&T Routes also. True copy of a Notice dated 21.09.2021 issued by IWAI requesting all the IWT cargo barge operators/cruise operators, shipping agents, exporters, inland masters and inland pilots to attend the abovementioned AIS training/demonstration is marked and annexed as **ANNEXURE A/3**.

It is also submitted that AIS is an automated tracking system which tracks the position of vessels and supplements the efforts made by IWAI for safe shipping and navigation on the National Waterways and Protocol Routes. In the ideal scenario, all vessels should be fitted with AIS, including Bangladeshi vessels for which efforts are being made through diplomatic channels. While IWAI has largely installed AIS in most of its vessels, and for the rest, a mobile application software is being used as a precautionary measure by IWAI to complement the role of AIS where it is not installed.

(5(b)) That it is humbly submitted that IWAI carries out regular hydrographic survey in the entire portion of IBP Route under its jurisdiction and demarcates and maintains the navigational channel with navigational aids and markers. Such navigational aids and markers comprise of channel day marks (snag/caution), channel marks with retro reflective stickers, lighted beacon towers, and chainage boards. Besides demarcating and maintaining the channel with



mooring buoys, IWAI is also providing 2NM/3NM LED lights on Kolkata Port Trust buoys. Hence, proper demarcation and maintenance of the navigational channel is being done by IWAI not only through lighted buoys but other equipments as well, in all weather conditions, but especially during rough weather conditions. Furthermore, due to various factors such as high tide, strong currents, siltation of channels, inclement weather conditions, IWAI carries out river conservancy works, maintains the requisite Least Available Depth (LAD), in the navigation channel and provides information through the River Information System (RIS) about the weather and other safety measures.

(5(c)) That it is humbly submitted that, in the current context, IWAI is mandated to maintain the waterway for shipping and navigation from Hemnagar to Silvertree point. After Silvertree point till Kolkata, the waterway is under the jurisdiction of the Respondent No. 9, Kolkata Port Trust for shipping and navigation. To be more precise, IWAI has functional jurisdiction on the NW-1 and IBP Routes 1, 2, 3, & 4 from North of Konnagar and from South of Diamond Harbour near Kulpi as demarcated in the authenticated map (ANNEXURE R/2 of Reply Affidavit dated 03.07.2021 of Respondent No. 1, IWAI). The above specific depiction shows clearly that only one out of the five accidents has occurred in the jurisdiction of IWAI. Despite the above fact, Circulars and Notices have been issued proactively by IWAI in the nature of warnings for providing precautionary steps needed for avoiding the accidents on National Waterways and Protocol Routes which are required to be adhered to, by the inland vessels, including Bangladesh bound barges, plying on the National Waterways and IBP



Routes as mentioned above, especially in accident-prone areas as mentioned .

It may also be added that the inward/outward permissions issued by IWAI to Indian and Bangladesh Flag vessels are accompanied with an instruction and note in the nature of warnings to the shipping agents. One such instruction and note/warning is being reproduced below for illustrative purposes:

"The vessels are allowed to sail through Nurpur area when no ocean going vessels are in the vicinity. All precautionary measures are to be taken while crossing location at Nurpur Jetty where Bangladesh vessels have capsized near to the main channel and on upstream side of the jetty to avoid any untoward incident while passing from these locations. Entire responsibility for this will be of the shipping agent No vessel should anchor within 5 kms of Nischintopur river training jetty of Kolkata Port Trust."

"All vessels sailing between Raimongal and Netidhopani shall have to follow all restrictions laid down by the Field Director, Sunderban Tiger Reserve India as stipulated under the Wildlife Protection Act/India Forest Act and orders of Pollution Control Board of India. They should not throw anything out from the vessels including bilge water, polythene bags, etc. and should not use horn/loudspeaker. Berthing of any vessels in the above stretch/sailing at night is strictly prohibited. Violation of the above may lead to fine up to Rs. 25000/- and/or imprisonment."

IWAI proposes to add the following line in the inward/outward permissions issued by it to Indian and Bangladesh Flag vessels. The said proposed line reads as follows:



"Movement of vessels are allowed between Silver Tree Column and Kakdweep with advantage of high tide only and speed of the vessel should be restricted and extreme caution to be exercised during passage through the said stretch."

(5(d)) That in response to the suggestion on certified Indian master, it is submitted that the Indian shipping agents provide pilots onboard the Bangladesh Flag vessels while plying in Indian waters. IWAI also provides pilots to the shipping agents/vessel operators on applicable rates as per the Inland Waterways Authority of India (Levy of Collection of fees & charges) (Third Amendment) Regulations, 2021 as and when it receives requests. As per the procedure laid down by IWAI, declaration of pilot is mandatory for Indian/Bangladesh vessels while applying for inward/outward permissions. As per Section 21(1) of the Inland Vessels Act, 1917 the State Government grants to every person who is reported by the examiners to possess the prescribed qualifications, a certificate of competency to the effect that he/she is competent to act as a first-class master, second-class master or serang, or as an engineer, first-class engine-driver or second-class engine driver, as the case may be, on board an inland mechanically propelled vessel.

(5(e)) That in response to a mechanism for fitness of incoming vessels, it is submitted that a thorough inspection system has been evolved by IWAI before allowing the barges/vessels to enter into the Indian territory. A safety measure team of IWAI verifies the fitness of the incoming vessels by checking the documents and certificates of the Bangladeshi vessels before they enter Indian territorial waters and issues inward permission only to those vessels whose certificates and



documents are in order. A proper procedure has been laid down by IWAI for the issuance of online inward/outward/extension/amendment permission from October 2013 onwards to streamline the process and digitally maintain the records. The vessels from Bangladesh before entering Indian waters carry outward permission issued by the Protocol Authority in Bangladesh i.e., BIWTA after duly checking the Registration Certificate, Survey Certificate (Fitness Certificate) and other pre-requisite documents. Before entering Indian waters, every Bangladeshi vessel needs to obtain inward permission from the Protocol Authority in India for PIWT&T (Director, IWAI Kolkata is the Protocol Authority for PIWT&T). The inward permission is issued by the Director IWAI Kolkata electronically through a web portal to avoid any human error and after inspection of vessels on a sample basis at Hemnagar Border Point. The procedure being followed for issuing inward permission and outward permission is well established and circulated during the various conferences conducted by IWAI to promote the IWT. IWAI has evolved a sound inspection system before the barges/vessels enter into Indian waters at the border. A specific team has been constituted and is deployed at the border to inspect the vessels to ascertain that all is in order. Any deficiencies or shortcomings of the incoming vessels are intimated to the shipping agents as well as the master of the respective vessel who are then required to comply with the same before the next return voyage to India. Other verifications in this regard are done by the State Government and the Custom authorities. As per Article 12 of the Indo-Bangladesh Protocol Agreement, the survey certificate and other documents issued by the appropriate authorities in one country



(including all the States of India who are issuing certificates under Inland Vessels Act, 1917) for the vessels registered in it and running to or through the other will be recognized and accepted as valid by the other. Chapter VIII and specifically under Section 72A of the Inland Vessels Act, 1917, the State Government is empowered to endorse certificates and licenses granted in Bangladesh for vessel movement in India. However, in practice IWAI inspects all the documents of the vessels and carries out physical inspection of vessels only on a sample basis. It is humbly suggested that an amendment in the Protocol to that end will enable a stricter mechanism for physical inspection by IWAI of the fitness or worthiness of all the Bangladesh vessels.

(5(f)) That the suggestion does not pertain to IWAI, however IWAI does respond to all accidents in all earnest and gives maximum support to not only the shipping agent but also the other regulatory authorities in accordance with law.

(5(g)) That the said suggestion does not pertain to IWAI.

(5(h)) That in response to the specific measure of environmental impact, to be carried out by IWAI, it is humbly submitted that the original IWT route has been in existence in the then Indian subcontinent since the pre-Independence era. The route came under PIWT&T after the signing of first Protocol between India and Bangladesh in 1972 (after formation of Bangladesh). It is pertinent to add that the original route, earlier, passed through the Tiger Reserve and protected area of Sundarbans, albeit not in the fishing zone. However, IWAI keeping in view the environmental requirements changed the route w.e.f 1st June, 2011 via Bidya- Satjaliya- Raimogla



rivers, which is now outside the Tiger Reserve and more importantly by avoiding the National Park of Sundarbans. IWAI has both consulted and informed several Government agencies including the Cabinet Secretary, Foreign Secretary, Home Secretary, Revenue Secretary, Secretary (MoEF), Ministry of Shipping, Director General & Inspector General of Police of the West Bengal Police Directorate, and Inspector General of the Border Security Force (BSF) who have all been apprised of the change in route. The Director, IWAI, Kolkata sent a Letter dated 19.05.2011 informing of the opening of the alternate route of navigation. Letter dated 30.11.2011 was also issued by the IWAI to the Home Secretary, Government of West Bengal informing about the changed navigation route. (ANNEXURE R/11 read with ANNEXURE R/26 of Reply Affidavit by Respondent No. 1) Moreover, IWAI dutifully maintains and undertakes periodic inspections of the waterways to ensure that they remain in navigable condition. Out of the numerous inspections done by IWAI, an example of one such inspection done by IWAI can be ascertained from an Order dated 13.04.2020 issued by IWAI for permitting movement of IWAI officials for the purpose of carrying out, (i) Thalweg survey and inspection of the Sunderbans Waterway, (ii) Thalweg survey for the stretch "Haldia-Kolkata" and inspection of navigational aids, and (iii) Thalweg survey of Rupnarayan river. Besides this, a process is underway for assessing the environmental impact of NW-97 through Environmental and Social Impact Assessment (EIA-EMP & SEIA) Studies in the National Waterways including the Sunderbans Waterways (NW-97) although not required by law but for abundant precaution and ensuring environmental safeguards.



(5(i)) That the said measure is not within the purview of IWAI and hence no comment is offered.

20.It is further submitted that the Respondent No. 1, IWAI reiterates the averments made in the Reply Affidavit filed on 03.07.2021 along with its prayers which are not being repeated herein for the sake of brevity, and this Hon'ble Tribunal may allow the present Objections in the interest of equity and justice.

Lalshmi Kant Bajaj
[Signature]
DEPONENT

VERIFICATION:

VERIFIED that the statements made above are true to my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

VERIFIED at _____ on the ___ day of May 2022.

11.0 MAY 2022
Lalshmi Kant Bajaj
DEPONENT



Certified that the foregoing statement was declared on solemn affirmation before me which has been read over to the deponent who has admitted it as correct.
[Signature]
Notary, DELHI
11.0 MAY 2022



भारतीय अन्तर्देशीय जलमार्ग प्राधिकरण
(पोत परिवहन मंत्रालय, भारत सरकार)
INLAND WATERWAYS AUTHORITY OF INDIA
(Ministry of Shipping, Govt. of India)



SAGARMALA
PORT-LED PROSPERITY

क्षेत्रीय कार्यालय : पी-७८, गार्डनरीच रोड, कोलकाता-७०० ०४३ (प० बं०)
REGIONAL OFFICE : P-78, Garden Reach Road, Kolkata - 700 043 (W.B.)
दूरभाष : 2439 0393 / 5577 / 6055, फैक्स : 2439 5570

Email : iwaical@yahoo.com
dirkol.iwai@nic.in

IWAI/KOL/PROT(1)/2018-19/

May 19th, 2020

To,
The Director,
BIWTA,
141-143, Motijheel Commercial Area,
Dhaka- 1000, Bangladesh

Sub: Request for restriction of sailing vessels in PIWT&T Routes due to approach of Super Cyclonic Storm **"AMPHAN"** - reg.

Sir,

It is inform that, Indian Meteorological Department (IMD), Ministry of Earth Sciences, Government of India, has forecasted the Super Cyclonic Storm **"AMPHAN"**, which is likely to hit the coastal areas of Bay Bengal Region. In this regard, the sailing of vessels in PIWT&T routes are restricted to ensure safety of IWT vessels.

Therefore, it is requested to kindly direct all the IWT operators to restrict the sailing of vessels in PIWT&T Routes to ensure safety of crew and IWT vessels till the end of Super Cyclonic Storm **"AMPHAN"**.

Yours sincerely

(L. K. Rajak)
Director

Copy to:

1. Member(Traffic), IWAI, Noida
2. Chief Engineer (Technical), IWAI, Noida
3. Director (NER), IWAI, Noida
4. Director (Traffic), IWAI, Noida

-TRUE COPY-



भारतीय अन्तर्देशीय जलमार्ग प्राधिकरण

(पोत परिवहन मंत्रालय, भारत सरकार)

INLAND WATERWAYS AUTHORITY OF INDIA

(Ministry of Shipping, Govt. of India)

क्षेत्रीय कार्यालय : पी-७८, गार्डनरीच रोड, कोलकाता-७०० ०४३ (पो बं०)

REGIONAL OFFICE : P-78, Garden Reach Road, Kolkata - 700 043 (W.B.)

दूरभाष : 2439 0393 / 5577 / 6055, फैक्स : 2439 5570



SAGARMALA
PORT-LED PROSPERITY

Email : iwaical@yahoo.com
dirkol.iwai@nic.in

IWAI/KOL/PROT (1)/2018-19/ 128

May 22nd, 2021

CIRCULAR

In continuation to this office Circular No. IWAI/KOL/PROT (1)/2018-19/121, dated 20/05/2021 and as per Memo dated 21/05/2021 of Superintendent of Police, Sunderban Police District, it is to intimate that, Cyclonic storm "YASH" is projected to hit coastal & riverine areas of West Bengal on **26th May'2021**, and have requested to stop the movement of all kinds of vessels using the India-Bangladesh Protocol Routes and National Waterways w.e.f 23/05/2021 until the warning is officially withdrawn.

In this regard, all the IWT Barge/Cruise operators/Shipping Agents/Exporters are directed **to stop the movement of all kinds of vessels in India-Bangladesh Protocol Routes and National Waterways w.e.f 23/05/2021 until the warning is officially withdrawn.** Further, it is also advised to place their vessels in the streams/Khals/creeks or any other place found suitable along the riverine routes to ensure the safety of crew and vessel till the end of Cyclonic Storm "YASH".

It is also directed to ensure that the IWT vessels **should not be anchored in the KoPT Main Channel.**

Violation of above will be viewed seriously

(L.K. Rajak)

Director

To

The all IWT Barge/Cruise operators/ Shipping Agents//Exporters as per list:
To inform their Vessel Masters/River Pilots.

Copy for necessary action to:

1. Dy. Director (Mech.), Asst. Director (Civil) & JHS (Shri G. Kundu) of IWAI, Kolkata RO.

Contd.....2

Head Office : A-13, Sector-I, NOIDA, U.P. Pin - 201301

Phone : 0120-2543972 / 4004 / 2521764, Fax : 0120-02543973 / 4009 / 4041 / 2521664

E-mail : iwainoi@hub.nic.in Website : www.iwai.nic.in / www.iwai.gov.in

-2-

2. Asst. Director, IWAI, Farakka
3. Assistant Hydrographic Surveyor, IWAI, Swaroopganj SO.
4. M/s Milan Marine Services Pvt. Ltd, Kolkata – To inform their River Pilots.
5. M/s ELCOME Marine, Kolkata
6. RIS Control Station, GR Jetty, Kolkata
7. RIS Control Station, Farakka, Kolkata
8. M/s ITDC, MMT Haldia, Haldia
9. Team Leader, TSSC-II, MMT Haldia, New Navigational Lock, Farakka
10. M/s L&T Limited, New Navigational Lock, Farakka
11. Chief Engineer-Tec, IWAI, Noida for kind information please.
12. Hydrographic Chief, IWAI, Noida for kind information please.
13. Director, IWAI, Guwahati RO for information please.

Copy for information to :(by email)

14. Chief Secretary, Nabanna, 13th Floor, 325, Sarat Chatterjee Road, Mandirtala Shibpur, Howrah-711102, E-Mail: cs-westbengal@nic.in
15. Additional Chief Secretary, Power, Govt. of West Bengal, Bidyut Unnayan Bhawan, 5th Floor, Plot 3/C, Block LA, Salt Lake, Kolkata-700098, E-Mail: powersecy@wb.gov.in
16. Secretary, Transport Department, Govt. of West Bengal
17. Chairman and Managing Director, West Bengal Power Development Corporation, E-Mail: cmd@wbpdcl.co.in
18. ADG & IGP, Coastal Security, West Bengal
19. DG & IGP, West Bengal
20. The Commissioner of Customs (Prev.), Custom House, 15, Strand Road, Kolkata – 700001
21. FRRO, Kolkata, email - afrokrp.boi-kol@gov.in
22. The Traffic Manager, Kolkata Port Trust, E-Mail: tm@kolkataporttrust.gov.in
23. Director, BIWTA, 141-143, Motijheel Commercial Area, Dhaka- 1000, Bangladesh
24. Director, Marine Department, KoPT
25. NOIC, WB, Nausena Karyalaya Kendra, Napier Road, Hastings, Kolkata - 700 022, Fax No. 22420205, ncso_kol@rediffmail.com
26. Commander, Coast Guards, DHQ-8, Haldia Port, Dist. - Purba Medinipur, Fax - 0322 4264-541, dhq8@indiancoastguard.nic.in
27. IG(IB), West Bengal Police, Phone-22825491, Fax-03322824422, email - 13lordsinha@gmail.com
28. Dy. Commandant, ROPO, Commander Coast Guard Region(NE), Email (ops-ne@indiancoastguard.nic.in)
29. SP, South 24 Paraganas, 31, Belvedere Road, P.O.-Alipur, Kolkata - 700 027, Fax - 033 2479 1261 /24483722, sps24pgs@gmail.com
30. SP, North 24 Paraganas, P.O.- Moyna, Barasat, Kolkata-700124, Fax- 25847173, spnorth24parganas@gmail.com
31. SP, Purba Medinipur, Manicktala, Millennium Court, Tamruk Mecheda Road, P.O.-Tamruk, Dist.-East Medinipur, Pin-721636, Fax - 03228 269763/ 266038, sppurbamedinipur@gmail.com

Contd.....3



-3-

- 32.SP, Hooghly, sphooghly-wb@nic.in
- 33.SP, Howrah, dcrbrural@gmail.com
- 34.SP, Diamond Harbour, ddhpolicedistrict@gmail.com
- 35.SP, Sunderban Police District, Kakdweep, sunderbanpolicedistrict@gmail.com
- 36.Namkhana Police Station, Namkhana. namkhanaps@gmail.com
- 37.River Traffic Police, Kolkata, amarendra.saha@gmail.com
- 38.Suptd. Of Customs, T.T. Shed, G.R. Road, Kolkata – 700043
- 39.Suptd. Of Customs, Hemanagar LCS
- 40.Officer-in-Charge, River Port Immigration, Hemanagar
- 41.Chief Engineer-Tec, IWAI, Noida for kind information please.
- 42.Hydrographic Chief, IWAI, Noida for kind information please.
- 43.Director (Traffic)/Director (NER), IWAI, Noida /Director, IWAI, Guwahati RO
- 44.PPS to Chairperson, IWAI, Noida: for favour of information to Chairperson please
- 45.P.A. to Vice Chairman, IWAI, Noida: for favour of information to Vice Chairman please.
- 46.P.A. to Member (Traffic & Logistics), IWAI, Noida – for kind information to Member (Traffic & Logistics) please.
- 47.P.A. to Member (Technical), IWAI, Noida – for kind information to Member (Technical) please.
- 48.PCSA, IT Cell, IWAI, Noida – to upload in IWAI Website

IWT Operators

- 49.M/s. Eastern Navigation Pvt. Ltd, 2nd. Floor, Block 'D', Merchantile Building, 9/12 Lal Bazar Street, Kolkata – 700 001, Ph. 033-22435382/5384, Mob : 09830323462, enpl@rediffmail.com
- 50.M/s. Asha Bharsha, Vill & P.O. - Noorpur, South 24 Parganas, Mob No. 9932027799, email : ashabharsha@gmail.com
- 51.M/s. River Waterlink Pvt. Ltd., 56-D, Block-D, 2nd. Floor, New Alipore, Kolkata - 700 053, Mob No. 9748918888
- 52.M/s. Soham Commercial, 7B, Kapalitola Lane, 2nd. Floor, Kolkata- 700012, 033-2225-2889,90,91, Mob. No. 9830084968, email: info@sohamcommercial.com
- 53.M/s. Tirupati Vancom Pvt. Ltd., 63/3B, Sarat Bose Road, Arsuday, 4th. Floor, Kolkata - 700 025, 9831002543, email - Tirupati_vessel@rediffmail.com
- 54.M/s. RQS Mining Pvt. Ltd. Mouza – Kaswa, P.O. - Rajmahal, Distt. - Sahibganj - 816108, Jharkhand
- 55.M/s. Fuel Sources (India) Pvt. Ltd. Khudiram Pally, Dumriguri, Station More, P.O. - Bagdogra – 734014, Dist. - Darjeeling (West Bengal)
- 56.M/s. Star Cement Ltd., Kamrup Sonarpur, Guwahati - 782402, Assam
- 57.M/s. Suman Forwarding Agency Pvt. Ltd., 76, G. T. Road (South), Howrah – 711101
- 58.M/s Jindal ITF Ltd., Jindal ITF Centre, 28, Shivaji Marg, New Delhi- 110 015
- 59.M/s. Rajesh Auto Merchandise Pvt. Ltd., B-2/2, Gillander House, 8, N. S. Road, Kolkata - 700 001
- 60.M/s. Ocean Whale Shipping Services Pvt. Ltd., Room No. 219, 2nd. Floor, 1, Crooked Lane, Kolkata – 700069
- 61.M/s Sharanam Group, 21,Camac Street,Bells House,9th Floor,Kolkata – 16
- 62.M/s. Krishna Shipping & Logistics

Contd.....4

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MSTY

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- 63.M/s All Cargo Logistics Ltd
 64.M/s. Ashirbad River Transport
 65.M/s Azzura Marine Liners Pvt. Ltd
 66.M/s. Aqua Transliners Pvt. Ltd
 67.M/s. SSR Marine Liner Pvt. Ltd
 68.M/s. Emami Agrotech Ltd
 69.M/s.Adani Logistics Ltd., Adani House, Nr Mithakhali Six Roads, Navrangpura, Ahmedabad - 380009, Gujarat
 70.M/s IMS Ship Management Pvt. Limited, Kolkata
 71.M/s Kundu Shipping, Kolkata
 72.M/s Danaos Ship Management Pvt. Limited, Kolkata
 73.M/s. ABC India. Ltd., P-10, New C.I.T Road, Kolkata - 700073
 74.Lift & Shift India Pvt. Ltd.,96, Chembur Mankhurd Link Road, Mumbai - 43
 75.M/s. MFC Transport Pvt. Ltd,1201, 12TH Floor, Park, DLH Corporate, Opp. Telephone Exchange, S.V.Road, Goregaon (West), Mumbai-400062
 76.M/s Prism Logistics pvt. Ltd., 4th floor, Suite No. 3, 33 A Jawaharlal Nehru Road, Kolkata-700071

List of Cruise Operators

Name of Cruise Vessel	Name of the Firm & address	Contact No.
MV Sukhapa, MV Rajmahal, MV Charaidew	M/s Assam Bengal Navigation Co. Pvt. Ltd, 3B, Dirang Archade, G.N.B Road, Chandmari, Guwahati - 781003, Assam	0361 266 7871, 72, 73, 92070 42330, 31
MV Mahabahu	M/s. Adventure Resorts & Cruises Pvt. Ltd., 55, Charmwood Plaza, Eros Garden, Near Suraj Kund, Faridabad - 121009	0129-4098000, 08723867557, 09854000707
MV Ganges Voyager	M/s Heritage River Journeys Pvt. Ltd, 7, Second Floor, Local Shopping Centre, Vasant Arcade, Vasant Kunj, New Delhi - 110070	011-26124069/4070 09674768808
MV Bengal Ganga	M/s Heritage River Cruises Pvt. Ltd, 9123, B-9, Vasant Apartment, Masoodpur Village, New Delhi - 110070	011-26124069/4070, 09674768808 rv@bengalganga.com
MV Paramhansa, MV Millenium	M/s. Vivada Corporation Ltd., 14, Southern Avenue, Kolkata - 700026	9883933033
MV Kindat Pandaw, MV Katha Pandaw, MV Kalaw Pandaw	Ms/ Indus River cruises Privtae Limited, 17, old China Bazar Street, Kolkata-700001	9831195656

Exporters

- 77.M/s. Novel Engg., 155 lenin Sarani, Nigam Centre, Kolkata, West Bengal., Mob. No. 9732579113, email - Novel_engineering@rediffmail.com
 78.2. M/s. Sohom Commercial, 7B, Kapalitola Lane Kolkata - 700 012, Ph. 033-2225-1421
 79.M/s. ICM India Pvt. Limited, 2 Chowranghee Approach, Kol-700 072, 033-22126275/6119, email - icmworld@vsnl.in

Contd.....5

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M/M

- 80.M/s. Tirupati Vancom Pvt. Ltd., 63/3B, Sarat Bose Road, Arsuday, 4th. Floor, Kolkata - 700 025, 9831002543, email - Tirupati_vessel@rediffmail.com
- 81.M/s. Netincon Marketing Ltd., Tivoli Court, Flat No. 93A, 13th Floor, 1C, Ballygunge Circular Road, Kolkata - 700 019, Mob. 98360963040, email - prabal@netincon.co.in
- 82.M/s. Neotech Engineers, 15 Mistripara Road, Raghunathpur, Pujali, Budge Budge, Kolkata - 700 138, Mob : 8336974170, neotech.eng57@gmail.com
- 83.M/s. Haque Traders, 8/2 B, Addul Halim Lane, Kolkata - 700 016, email : doreenhaque@hotmail.com, Mob: 9830560676
- 84.M/s. Pioneer Enterprise, 90C, Garden Reach Road, 3rd. Floor, Kolkata - 700 023, email : pioneer.ent2016@gmail.com
- 85.IRC commercial Pvt. Ltd., IRC House, 1 Saniyat Sen Street, Kolkata-12

Shipping Agents

Sl. No.	Name of Shipping Agents	Address	Phone No. & e-mail
01	M/s. Desha International,	7, Waterloo Street, Kol-700069	Mob. No 9831696912 Mob. No 9830431182 deshainter@gmail.com, operationdesha@gmail.com
02	M/s. Soham Commercial	7B, Kapalitola Lane, 2nd. Floor, Kolkata - 700012	033-2225-2889,90,91, Mob.No. 9830084968, email : info@sohamcommercial.com
03	M/s. Tirupati Vessels (P) Limited	63/3B Sarat Bose Road, 4th. Floor, "Arsuday", Kolkata - 700025	033-24756027 Mob. No 9674876644 tirupati_vessel@rediffmail.com
04	M/s Global Shipping & Forwarding	3A, Neelambar Building, 28/B Shakespere Sarani, Kolkata - 700017	033-22822193/40061415 Mob. No 9830775466 Globalshipping@airtelmail.in, head@gfindia.net, gfindia2@gmail.com
05	M/s. Maitraye Shipping & Logistic	46/4 Banamalipur Road, Barasat, Kolkata - 700124	033-40030958 Mob. No 9874012274 / 9088357360 / 8274846562 shipping.maitraye.ind@gmail.com
06	M/s. Coastal Connexions	7B, Deodhar Street, Kolkata - 700019,	033-22126275/6119 Mob. No 9831005586 icmworld@vsnl.in
07	M/s. Kanishka Shipping	23A, N.S. Road, 3rd. Floor, Room No. - 9, Kolkata - 700001	033-64525378 Mob. No 9933756004 kanishka.1472@rediffmail.com
08.	M/s. C. Dey & Brothers	7 Waterloo Street, Kolkata - 700069	033-40001816 Mob. No 9830515947 cdeybros@gmail.com
09.	M/s. NELI	10E, Chandi Ghosh Road, Tollygunge, Kolkata - 700040	Mob. No 8336974244 zahid_rahman@yahoo.com nelid11@yahoo.com

Contd....6



10.	M/s. Fortune Cargo (India) Pvt. Ltd,	29/132/1, Kalyan Nagar (S), Kolkata - 700112	Mob. No: 9433305599 Mob. No : 9046361274 fortunecargo.india@gmail.com
11.	M/s. J.D. Shipping	Maloty Aloy, 54/2, Naskar Para, Bansdroni, Kolkata - 700070	Mob. No 8017141852 Mob. No 9088618558 jd.shipping@yahoo.in jdshipping10@gmail.com
12.	M/s. Ajbela Navigation	7 Waterloo Street, Kolkata - 700 069,	Mob. No 9831696912 ajbelanavigation@gmail.com
13.	M/s. Riverinn Shipping & Logistic	7 Waterloo Street, Kolkata - 700069	033-40048589 Mob. No 9830431182 riverinnshipping@gmail.com
14.	M/s. Krishna Shipping & Logistic	33/F/5 Banamalipur Road, Barasat, Kolkata - 700124	(033) 2584 2546, Mob 9674876600 shipping_krishna@rediffmail.com
15.	M/s. Safe Hand Logistics	8E, Suhasini Ganguli Sarani, Kolkata-700025	Mob. No 9831190241 safehandlogistics.westbengal@gmail.com
16.	M/s. Duttson	14G, Gobindo Sen Lane, Ground Floor, Kolkata - 700012	Mob. No 9830174436 duttson.kolkata@gmail.com
17.	M/S Shun Singh India Private Limited	47, Dr. Meghnad Saha Sarani, Ground Floor, Kolkata- 700029	Ph.No. (033) 40445704 Mob. No 9830617973 / 9933461991 / 9830046711 indraneel.dutta@thecemcoa.com, tushar123ssgil@gmail.com, subhadip.chakravarty@thecemcoa.com
18.	M/s Eastern Navigation Private Limited	2nd floor, Block D , Mercantile Building 9/12 Lal Bazar Street, Kolkata-700001	03322435382 Mob. No 9830323462 Mob. No 9830628900 enpl@rediffmail.com
19.	M/s K.K. Shipping	15, Mistry Para Road, Raghunathpur, Pujali, Budge Budge, Kolkata-700138	Mob. No 7278728027 kkshipping.kol@gmail.com
20.	M/s Transcost Trading private Limited	35 C, Lake Place, Ground floor, Kolkata- 700029	Mob. No 8481971302 / 9038193254 transcost914@gmail.com
21.	M/s Tetron Merchandise Pvt. Ltd.	183/1, Lenin Sarani (1 St Floor), Kolkata-700013	03322126275/6119 icmworld@vsnl.in
22.	M/s. Mags Impex (shipping) Pvt. Ltd.	26, Karl Marks Sarani, 3 rd . Floor, Room No.-9, Kol-700023	033-24595303
23.	M/s. H. P Shipping Lines	32, Lala Babu Shire Road, Bhaktineer Apartment, Belur Math, Howrah - 711202	Mob. No 09830874471 / 8910872714 himenpradhan@gmail.com

Contd....7



38	M/s. Sea Line Shipping & Logistics	NEELAMBER BUILDING 28 B, Shakespeare Sarani, 3 rd floor, Kolkata – 700 017	Mob No. 9831432329 accounts@sealineshipping.in
39	M/s. Nadi Bangla Shipping Lines	New Kautukpur, Narapatipara Chakdaha Nadia – 741248	Mob No. 9732795082 nadibanglasl@gmail.com
40	M/s. Channel's India	Temple Chambers, 2nd Floor, Room No. 306, Old Post Office Street Kolkata - 700001	Mob No. 9830617973 channelsindia2004@yahoo.co.in
41	M/s. Nadi Bangla Shipping Corporation	9, James Hicky Sarani (1 st . Floor) Room No. #102 Kolkata – 700069	Mob No. 9804322924 nadibanglainfo@gmail.com
42	M/s Pawanputra Shipping & Logistics	116, Regent Place, 1 st . Floor, Ranikuthi P.O. – Regent Park, P.S. – Jadavpur, Kolkata - 700040	Mob No. 8582970969 66chandrasekhar@gmail.com
43	M/s. Siddhivinayak Shipping & Logistics	116, Regent Place, 1 st . Floor, Ranikuthi P.O. – Regent Park, P.S. – Jadavpur, Kolkata - 700040	Mob No. 8276879655 siddhivinayaka2020@gmail.com
44	M/s. Hindol Shipping	368/1, P. S. Road 'A' Kolkata - 700074	Mob No. 9932935161 hindolshipping@gmail.com
45	M/s. Pacific Navigation	52/S/8 R. N. Avenue, Kashinath Apartment 1 st . Floor, P.O. – Sodepur, Panihati Kolkata - 700110	Mob No. 9851157740 pacificnavigationag@gmail.com


Director



भारतीय अन्तर्देशीय जलमार्ग प्राधिकरण
(पोत परिवहन मंत्रालय, भारत सरकार)
INLAND WATERWAYS AUTHORITY OF INDIA

(MINISTRY OF SHIPPING, GOVT. OF INDIA)
P-78, GARDEN REACH ROAD, KOLKATA - 700 043.
पी०-78, गार्डरीच रोड, कोलकाता-700043

GRAM - JALMARG, Phone :- 2439 - 0393 / 1710 / 6055 / 5577 Telefax :- 2439 - 5570, E-mail:- iwaical@yahoo.com

IWAI/KOL/PROT (1)/2021-22/ 601

21st September, 2021

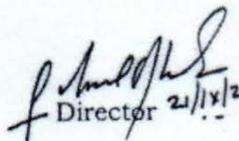
Notice

Sub: Installation of Automatic Identification System (AIS) in IWT vessels playing in National Waterways and India-Bangladesh Protocol Routes - regarding.

Kindly refer various Notices/sailing cautions issued by this office, vide wherein it has been advised to install Automatic Identification System (AIS) on all the IWT vessels plying in the PIWT&T Routes and National Waterways for identification, tracking, monitoring & safe navigation of vessels.

In this regard, IWAI is organizing a demonstration/training on the necessity and advantage of installation of AIS in IWT vessels at 11:30 hrs on 28/09/2021 at BISN Jetty, Booth Ghat, GR Road, Kolkata.

All the IWT Cargo Barge/Cruise Operators, Shipping Agents, Exporters, Inland Master's & Inland Pilot's are requested to attend above said demonstration/training to familiarise with AIS.


Director 21/9/21

To

The all IWT Barge/Cruise operators, Shipping Agents and Exporters as per list attached:

Contd...2

Head Office :- A-13, Sector- I, NOIDA, U.P. Pin - 201301.

Ph:- 0120-2543972/4004/4036/2521764.

Fax: - 0120-2543973/4009/4041/2521664,

Email: iwaical@yahoo.com

-2-

Copy for necessary action to:

1. Director, BIWTA, 141-143, Motijheel Commercial Area, Dhaka- 1000, Bangladesh – requested to provide the list of Bangladesh vessels fitted with AIS performing their voyages in PIWTT Routes
2. Director (Marine Department), SMP, Kolkata
3. Dy. Director (Mech.) – to mobilize an IWAI Vessel fitted with AIS at BISN Jetty.
4. Asst. Director (Civil) & AHS of IWAI, Kolkata RO.
5. Asst. Director, IWAI, Farakka
6. Assistant Hydrographic Surveyor, IWAI, Swaroopganj SO.
7. M/s ELCOME Marine, Kolkata – to depute their representatives for demonstration/training.
8. M/s Milan Marine Services Pvt. Ltd, Kolkata – to inform their River Pilots to attend the demonstration/training.
9. RIS Control Station, GR Jetty, Kolkata
10. M/s. Summit Alliance Gateway East (India) Private Limited, Kolkata
11. IWT Barge/Cruise operators, Shipping Agents and Exporters as per list attached – to submit the list vessel under their possession/control for onward submission to IWAI, HO.

Copy for information to:

12. River Traffic Police, Kolkata, amarendra.saha@gmail.com
13. Supdt. Of Customs, T.T. Shed, G.R. Road, Kolkata – 700043
14. Supdt. Of Customs, Hemanagar LCS
15. Officer-in-Charge, River Port Immigration, Hemanagar
16. Chief Engineer-Tec, IWAI, Noida for kind information please.
17. Hydrographic Chief, IWAI, Noida for kind information please.
18. Director (Traffic)/Director (NER), IWAI, Noida /Director, IWAI, Guwahati RO
19. Director, IWAI, Guwahati RO for information please.
20. PPS to Chairperson, IWAI, Noida: for favour of information to Chairperson please
21. P.A. to Vice Chairman, IWAI, Noida: for favour of information to Vice Chairman please.
22. P.A. to Member (Traffic & Logistics), IWAI, Noida – for kind information to Member (Traffic & Logistics) please.
23. P.A. to Member (Technical), IWAI, Noida – for kind information to Member (Technical) please

Contd....3

3
IWT Operators

- 24.M/s. Eastern Navigation Pvt. Ltd., 2nd. Floor, Block 'D', Merchantile Building, 9/12 Lal Bazar Street, Kolkata - 700 001, Ph. 033-22435382/5384, Mob : 09830323462, enpl@rediffmail.com
- 25.M/s. Asha Bharsha, Vill & P.O. - Noorpur, South 24 Parganas, Mob No. 9932027799, email : ashabharsha@gmail.com
- 26.M/s. River Waterlink Pvt. Ltd., 56-D, Block-D, 2nd. Floor, New Alipore, Kolkata - 700 053, Mob No. 9748918888
- 27.M/s. Soham Commercial, 7B, Kapalitola Lane, 2nd. Floor, Kolkata- 700012, 033-2225-2889,90,91, Mob. No. 9830084968, email : info@sohamcommercial.com
- 28.M/s. Tirupati Vancom Pvt. Ltd., 63/3B, Sarat Bose Road, Arsuday, 4th. Floor, Kolkata - 700 025, 9831002543, email - Tirupati_vessel@rediffmail.com
- 29.M/s. RQS Mining Pvt. Ltd. Mouza - Kaswa, P.O. - Rajmahal, Distt. - Sahibganj - 816108, Jharkhand
- 30.M/s. Fuel Sources (India) Pvt. Ltd. Khudiram Pally, Dumriguri, Station More, P.O. - Bagdogra - 734014, Dist. - Darjeeling (West Bengal)
- 31.M/s. Star Cement Ltd., Kamrup Sonarpur, Guwahati - 782402, Assam
- 32.M/s. Suman Forwarding Agency Pvt. Ltd., 76, G. T. Road (South), Howrah - 711101
- 33.M/s Jindal ITF Ltd., Jindal ITF Centre, 28, Shivaji Marg, New Delhi- 110 015
- 34.M/s. Rajesh Auto Merchandise Pvt. Ltd., B-2/2, Gillander House, 8, N. S. Road, Kolkata - 700 001
- 35.M/s. Ocean Whale Shipping Services Pvt. Ltd., Room No. 219, 2nd. Floor, 1, Crooked Lane, Kolkata - 700069
- 36.M/s Sharanam Group, 21, Camac Street, Bells House, 9th Floor, Kolkata - 16
- 37.M/s. Krishna Shipping & Logistics
- 38.M/s All Cargo Logistics Ltd
- 39.M/s. Ashirbad River Transport
- 40.M/s Azzura Marine Liners Pvt. Ltd
- 41.M/s. Aqua Transliners Pvt. Ltd
- 42.M/s. SSR Marine Liner Pvt. Ltd
- 43.M/s. Emami Agrotech Ltd
- 44.M/s. Adani Logistics Ltd., Adani House, Nr Mithakhali Six Roads, Navrangpura, Ahmedabad - 380009, Gujarat
- 45.M/s IMS Ship Management Pvt. Limited, Kolkata
- 46.M/s Kundu Shipping, Kolkata
- 47.M/s Danaos Ship Management Pvt. Limited, Kolkata

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- 48.M/s. ABC India. Ltd., P-10, New C.I.T Road, Kolkata - 700073
 49.Lift & Shift India Pvt. Ltd.,96, Chembur Mankhurd Link Road, Mumbai - 43
 50.M/s. MFC Transport Pvt. Ltd,1201, 12TH Floor, Park, DLH Corporate, Opp. Telephone Exchange, S.V.Road, Goregaon (West), Mumbai-400062
 51.M/s Prism Logistics pvt. Ltd., 4th floor, Suite No. 3, 33 A Jawaharlal Nehru Road, Kolkata-700071
 52.M/s Inland & Coastal Shipping Limited, C/o Shipping Corporation of India, 13, Strand Road, Kolkata -700001, Email: bipin.kujur@sci.co.in; debanjan.nandi@sci.co.in; subhasish.naskar@sci.co.in
 53.M/s Angel Exports, B106 prince Residency, Chiloda Ahmedabad, Gujarat India, Email: pronoytalukdar45@gmail.com.
 54.M/s. River Waterlink Pvt. Ltd., 11, Clive Row, 1st. Floor, Room No. - F, Kolkata - 700001.
 55.M/s. Deugro Projects (India) Pvt. Ltd., Office Unit No. 1212, 12th. Floor, Universal Magestic, Off. Eastern Express Highway, Ghatkopar Mankhurd Link Road, Behind RBK International School, Govandi, Mumbai-400043,

List of Cruise Operators

Name of Cruise Vessel	Name of Firm	Contact No.
MV Sukhapa, MV Rajmahal, MV Charaideo	M/s Assam Bengal Navigation Co. Pvt. Ltd, 3B, Dirang Archade, G.N.B Road, Chandmari, Guwahati - 781003, Assam	0361 266 7871, 72, 73, 92070 42330, 31
MV Mahabahu	M/s. Adventure Resorts & Cruises Pvt. Ltd., 55, Charmwood Plaza, Eros Garden, Near Suraj Kund, Faridabad - 121009	0129-4098000, 08723867557, 09854000707
MV Ganges Voyager	M/s Heritage River Journeys Pvt. Ltd, 7, Second Floor, Local Shopping Centre, Vasant Arcade, Vasant Kunj, New Delhi - 110070	011-26124069/4070 09674768808
MV Bengal Ganga	M/s Heritage River Cruises Pvt. Ltd, 9123, B-9, Vasant Apartment, Masoodpur Village, New Delhi - 110070	011-26124069/4070, 09674768808 rv@bengalganga.com
MV Paramhansa, MV Millenium	M/s. Vivada Corporation Ltd., 14, Southern Avenue, Kolkata - 700026	9883933033
MV Kindat Pandaw, MV Katha Pandaw, MV Kalaw Pandaw	Ms/ Indus River cruises Privtae Limited, 17, old China Bazar Street, Kolkata-700001	9831195656

Shipping Agents

Sl. No.	Name of Shipping Agents	Address	Phone No. & e-mail
01	M/s. Desha International,	7, Waterloo Street, Kol-700069	Mob. No 9831696912 Mob. No 9830431182 deshainter@gmail.com, operationdesha@gmail.com

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02	M/s. Soham Commercial	7B, Kapalitola Lane, 2nd. Floor, Kolkata - 700012	033-2225-2889,90,91, Mob.No. 9830084968, email : info@sohamcommercial.com
03	M/s. Tirupati Vessels (P) Limited	63/3B Sarat Bose Road, 4th. Floor, "Arsuday", Kolkata - 700025	033-24756027 Mob. No 9674876644 tirupati_vessel@rediffmail.com
04	M/s Global Shipping & Forwarding	3A, Neelambar Building, 28/B Shakespere Sarani, Kolkata - 700017	033-22822193/40061415 Mob. No 9830775466 Globalshipping@airtelmail.in, head@gsfindia.net, gsfindia2@gmail.com
05	M/s. Maitraye Shipping & Logistic	46/4 Banamalipur Road, Barasat, Kolkata - 700124	033-40030958 Mob. No 9874012274 / 9088357360 / 8274846562 shipping.maitraye.ind@gmail.com
06	M/s. Coastal Connexions	7B, Deodhar Street, Kolkata - 700019,	033-22126275/6119 Mob. No 9831005586 icmworld@vsnl.in
07	M/s. Kanishka Shipping	23A, N.S. Road, 3 rd . Floor, Room No. - 9, Kolkata - 700001	033-64525378 Mob. No 9933756004 kanishka.1472@rediffmail.com
08.	M/s. C. Dey & Brothers	7 Waterloo Street, Kolkata - 700069	033-40001816 Mob. No 9830515947 cdeybros@gmail.com
09.	M/s. NELI	10E, Chandi Ghosh Road, Tollygunge, Kolkata - 700040	Mob. No 8336974244 zahid_rahman@yahoo.com nelid11@yahoo.com
10.	M/s. Fortune Cargo (India) Pvt. Ltd,	29/132/1, Kalyan Nagar (S), Kolkata - 700112	Mob. No: 9433305599 Mob. No : 9046361274 fortunecargo.india@gmail.com
11.	M/s. J.D. Shipping	Maloty Aloy, 54/2, Naskar Para, Bansdronei, Kolkata - 700070	Mob. No 8017141852 Mob. No 9088618558 jd_shipping@yahoo.in jdshipping10@gmail.com
12.	M/s. Ajbela Navigation	7 Waterloo Street, Kolkata - 700 069,	Mob. No 9831696912 ajbelanavigation@gmail.com
13.	M/s. Riverinn Shipping & Logistic	7 Waterloo Street, Kolkata - 700069	033-40048589 Mob. No 9830431182 riverinnshipping@gmail.com
14.	M/s. Krishna Shipping & Logistic	33/F/5 Banamalipur Road, Barasat, Kolkata - 700124	(033) 2584 2546, Mob 9674876600 shipping_krishna@rediffmail.com
15.	M/s. Safe Hand Logistics	8E, Suhasini Ganguli Sarani, Kolkata-700025	Mob. No 9831190241 safehandlogistics.westbengal@gmail.com
16.	M/s. Duttson	14G, Gobindo Sen Lane, Ground Floor, Kolkata - 700012	Mob. No 9830174436 duttson.kolkata@gmail.com
17.	M/S Shun Singh India Private Limited	47, Dr. Meghnad Saha Sarani, Ground Floor, Kolkata- 700029	Ph.No. (033) 40445704 Mob. No 9830617973 / 9933461991 / 9830046711 indraneel.dutta@thecemcoa.com,

18.	M/s Eastern Navigation Private Limited	2nd floor, Block D , Mercantile Building 9/12 Lal Bazar Street, Kolkata- 700001	03322435382 Mob. No 9830323462 Mob. No 9830628900 enpl@rediffmail.com
19.	M/s K.K. Shipping	15, Mistry Para Road, Raghunathpur, Pujali, Budge Budge, Kolkata- 700138	Mob. No 7278728027 kkshipping.kol@gmail.com
20	M/s Transcost Trading private Limited	35 C, Lake Place, Ground floor, Kolkata- 700029	Mob. No 8481971302 / 9038193254 transcost914@gmail.com
21.	M/s Tetron Merchandise Pvt. Ltd.	183/1, Lenin Sarani (1 St Floor), Kolkata ⁶ - 700013	03322126275/6119 icmworld@vsnl.in
22	M/s. Mags Impex (shipping) Pvt. ltd.	26, Karl Marks Sarani, 3 rd . Floor, Room No.-9, Kol-700023	033-24595303
23	M/s. H. P Shipping Lines	32, Lala Babu Shire Road, Bhaktineer Apartment, Belur Math, Howrah - 711202	Mob. No 09830874471 / 8910872714 himenpradhan@gmail.com
24	M/s Pioneer Shipping Lines	90 C, Garden Reach Road, Kolkata - 700023	Mob. No 9836041555 Mob. No 9830217847 pioneersl2016@gmail.com
25	M/s. Ganges Water Transport Co. Pvt. Ltd.	27, Weston Street, 1 st . Floor, Room No. 110 - 111, Kolkata - 700012	9836000173
26	M/s. Everett (India) Pvt. Ltd.	Shantiniketan Building, 8 Camac Street, Suite No. 209, Kolkata - 700017	033-22827832
27	M/s. Rain Maker	23A, N. S. Road, 3 rd Floor, Room No. - 17, Kolkata - 700001	Mob. No 8585895922 rainmaker@yahoo.com
28	M/s. Maritime Logistics	7/1A, Grant Lane, Sati Business Centre, Room No. - 28, Kolkata - 700012	Mob No. 7980923759 maritimelogisticteam@gmail.com, ranjanroychowdhury@gmail.com
29	M/s. Pennon Shipping	S 308 Ideal Plaza, 11/1 Sarat Bose Road. Kolkata - 20	033-22831873 penccuopns@pennonshipping.co m
30	M/s. Vinayak Shipping	8E, Suhasini Ganguly Sarani Kolkata - 700025	Mob. No. 9831190241 binayakshipping2018@gmail.com
31	M/s. IA3 Enterprise	14G, Gobindo Sen Lane, Ground Floor, Kolkata - 700012	Mob No. 9830174436 ia3center@gmail.com
32	M/s. Tidal Marine Service	Plot No.526, Khanjanchak, Haldia, Purba Medinipur Pin - 721602 (W.B.)	Mob No. 9836700937 tidalmarine18@gmail.com
34	M/s. Fortune Transport	7/1A, Grant Lane, Shyam Cahmber	Mob No. 9016561274 fortune_transport75@gmail.com

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		Near Bantinck Street, 2 nd floor, Room No-14 Kolkata - 700 012	
35	M/s. Ishaan Enterprise	29/132/1, Kalyan Nagar (Near Hari Para, Khal Per) Kalyan Nagar, Khardah Kolkata - 700 112	Mob No. 98240883521 ishaanenterprise2019@gmail.com
36	M/s. Assetment Marine & Traders Pvt Ltd.	"GETANJALI PARK", 829, Kalikapur Road Ground Floor Kolkata - 700 099	Mob No. 9007336692 assetmentmarine62019@gmail.com
37	M/s. Inflow Waterways	18, Rabindra Sarani, Poddar Court, Gate no-1 3 rd floor, Room no.344, Kolkata - 700 001	Mob No. 9088618558 inflowwaterways@gmail.com
38	M/s. Sea Line Shipping & Logistics	NEELAMBER BUILDING 28 B, Shakespeare Sarani, 3 rd floor, Kolkata - 700 017	Mob No. 9831432329 accounts@sealineshipping.in
39	M/s. Nadi Bangla Shipping Lines	New Kautukpur, Narapatipara Chakdaha Nadia - 741248	Mob No. 9732795082 nadibanglasl@gmail.com
40	M/s. Nadi Bangla Shipping Corporation	9, James Hicky Sarani (1 st Floor) Room No. #102 Kolkata - 700069	Mob No. 9804322924 nadibanglainfo@gmail.com
41	M/s Pawanputra Shipping & Logistics	116, Regent Place, 1 st . Floor, Ranikuthi P.O. - Regent Park, P.S. - Jadavpur, Kolkata - 700040	Mob No. 8582970969 66chandrasekhar@gmail.com
42	M/s. Siddhivinayak Shipping & Logistics	116, Regent Place, 1 st . Floor, Ranikuthi P.O. - Regent Park, P.S. - Jadavpur, Kolkata - 700040	Mob No. 8276879655 siddhivinayaka2020@gmail.com
43	M/s. Hindol Shipping	368/1, P. S. Road 'A' Kolkata - 700074	Mob No. 9932935161 hindolshipping@gmail.com
44	M/s. Pacific Navigation	52/S/8 R. N. Avenue, Kashinath Apartment 1 st . Floor, P.O. - Sodepur, Panihati Kolkata - 700110	Mob No. 9851157740 pacificnavigationag@gmail.com
45	M/s. Westbay Logistic	7/ 1A, Grant Lane, Sato Bisuness Centre Room No. -28 Kolkata - 12	Mob No. - 7980923759 Email :westbaylogistic@gmail.com

Director

List of Participants

Demonstration/Training on the Necessity and Advantages of Installation of Automatic Identification System (AIS) in IWT Vessels Plying in PIWTT Routes and NWs held on 28.09.2021 at 1130 Hrs at BISN Jetty, Booth Ghat, QR Road, Kolkata

Inland Waterways Authority of India, Kolkata RO

Sl. #	Name	Designation	Organisation/	Mobile No.	Email	Signature	Remarks
	SYED HASIM BIN RAHMAN	Asst. Manager	SAPECHPL	6297046274	h.godse@post@sapl.com		
	Abbas Faez Kazim	Asst. Operator	K.K. Shipping	8356861873	kkshipping.kol@.gmail.com		
	Abbas Faez Kazim for Zaki & Rahman		Heli	8336974244	neiu@yahoo.com		
	Harish Malher	Operations Manager	Ajibela Navigation	6292000212	ajbelanavigation@gmail		
	Prof. Kuntal Adin	Pilot		9874128604			
	Bikash Ojar	Partner	Inflow Waterway Ind. Shipping	8017411852			
	Mahesh Banerjee	Pilot	Riviera Sipping	9674543346			
	Ignatius Lepchet	Manager	ESL Shipping Logistics	9051105217	ignatius.lepchet@esl.co.in		
	Jyoti Chatterjee	DGM	Elcome	9836188110	jyoti.chatterjee@elcome.in		
	Ganesh Ray	Service Condit	Elcome	9836188110	ganesh.ray@elcome.in		
	Sourit Kundu	Manager	AMPL	8481971302	asetmen62019@gmail.com		
	Robin Majumdar	Partner	SSPL	8697363694	robin.majumdar1991@gmail.com		
	Abhishek Chatterjee	Authoriser	ISMAAN ENTER	8420686857	abhishek.chatterjee166@gmail.com		
	Subhas Choudhary	"	Posture Newer	9046361274	"		

ANNEXURE -B

LIST OF IWT VESSELS FITTED WITH AUTOMATIC IDENTIFICATION SYSTEM(AIS) AND VHF PLYING IN IBP ROUTES AND NWS												
SL #	NAME OF VESSEL	REGISTRATION NUMBER	NATIONALITY		FITTED WITH		PLYING IN		TYPE OF VESSEL			REMARKS
			INDIA	BANGLADESH	AIS	VHF	IBP Routes	NWs	CARGO	CRUISE	OTHERS	
1	M.V. AAI	WB- 1668	INDIA		YES	YES	YES	YES	YES			
2	M.V. PACIFIC	ASSAM-767	INDIA		NO	YES	YES	YES	YES			
3	M.V.TAMIM-2	M-15341		BANGLADESH	NO	YES	YES		YES			
4	M.V. SAJAL-TONNOY-2	M-12943		BANGLADESH	NO	YES	YES		YES			
5	M.V. B. ZAMAN-2	M-12930		BANGLADESH	YES	YES	YES		YES			
6	M.V. KING OF OSAN	M-7907		BANGLADESH	NO	YES	YES		YES			
7	M.V. RAHBAR	M-7217		BANGLADESH	NO	YES	YES		YES			
8	M.V. MOHAJIR-2	M-25162		BANGLADESH	NO	YES	YES		YES			
9	M.V. AKL-1	M-10873		BANGLADESH	NO	YES	YES		YES			
10	M.V. RANA TUSHAR	M-11850		BANGLADESH	NO	YES	YES		YES			
11	M.V. MIM RIMA-1	M-12459		BANGLADESH	NO	YES	YES		YES			
12	M.V. SUMONA-8	M-11855		BANGLADESH	NO	YES	YES		YES			
13	M.V. AKSUDA	M-11875		BANGLADESH	NO	YES	YES		YES			
14	M.V. AL-RODA	M-12914		BANGLADESH	NO	YES	YES		YES			
15	M.V. MOHIUDDIN JABBAR-2	M-18092		BANGLADESH	NO	YES	YES		YES			
16	M.V. MOMTAJ ALAM	M-6954		BANGLADESH	NO	YES	YES		YES			
17	M.V. HAJI ABUL HASHAM-1	M-12262		BANGLADESH	NO	YES	YES		YES			
18	M.V. AZ BAHAR MAYER DOA-1	M-12255		BANGLADESH	NO	YES	YES		YES			
19	M.V. TLN-21	M-9795		BANGLADESH	NO	YES	YES		YES			
20	M.V. SHATABDI TAYEBA	M-13444		BANGLADESH	NO	YES	YES		YES			
21	M.V. PRINCE ZIA	M-7028		BANGLADESH	NO	YES	YES		YES			
22	M.V. BAY HARBOUR-1	M-12274		BANGLADESH	YES	YES	YES		YES			
23	M.V. MASTER RATUL-2	M-12094		BANGLADESH	NO	YES	YES		YES			
24	M.V. SEVEN CIRCLE-18	M-6767		BANGLADESH	NO	YES	YES		YES			
25	M.V. MASTER SOHEL-2	M-6906		BANGLADESH	NO	YES	YES		YES			
26	M.V. BLUE REEF-1	M-11158		BANGLADESH	YES	YES	YES		YES			
27	M.V. BLUE REEF-2	M-12066		BANGLADESH	YES	YES	YES		YES			
28	M.V. ABDUL BAREK-3	M-1114		BANGLADESH	NO	YES	YES		YES			
29	M.V. KHLID ARFAN	M-12674		BANGLADESH	NO	YES	YES		YES			
30	M.V. BAY HARBOUR-2	M-12336		BANGLADESH	NO	YES	YES		YES			
31	M.V. SAIKROPA	WB-1633	INDIA		YES	YES	YES	YES	YES			
32	M.V. PRINCE OF NAFIS-2	M-7842		BANGLADESH	NO	YES	YES		YES			

SL #	NAME OF VESSEL	REGISTRATION NUMBER	NATIONALITY		FITTED WITH		PLYING IN		TYPE OF VESSEL			REMARKS
			INDIA	BANGLADESH	AIS	VHF	IBP Routes	NWs	CARGO	CRUISE	OTHERS	
33	M.V. M HOSSAIN-2	M-11313		BANGLADESH	NO	YES	YES		YES			
34	M.V. POLASH SHIMUL	M-7460		BANGLADESH	NO	YES	YES		YES			
35	M.V. NOTSAN	M-11233		BANGLADESH	NO	YES	YES		YES			
36	M.V. NOWFEL IMTIAZ	M-12114		BANGLADESH	NO	YES	YES		YES			
37	M.V. H KOBIR	M-7753		BANGLADESH	NO	YES	YES		YES			
38	M.V. BOHERATOLA	M-7698		BANGLADESH	YES	YES	YES		YES			
39	M.V. KHADEM-1	M-11642		BANGLADESH	NO	YES	YES		YES			
40	M.V. TATAITALA-2	M-11259		BANGLADESH	NO	YES	YES		YES			
41	M.V. MARUFA	M-10303		BANGLADESH	NO	YES	YES		YES			
42	M.V. MAHDI AMIR	M-7661		BANGLADESH	NO	YES	YES		YES			
43	M.V. HAJI ABIDUL-1	M-5798		BANGLADESH	NO	YES	YES		YES			
44	M.V. ANNAHAR-5	M-15375		BANGLADESH	NO	YES	YES		YES			
45	M.V. MAHI MONI	M-13831		BANGLADESH	NO	YES	YES		YES			
46	M.V. SNEHA CHOWDHURY	M-12539		BANGLADESH	NO	YES	YES		YES			
47	M.V. RAHABAR-2	M-12215		BANGLADESH	NO	YES	YES		YES			
48	M.V. ABU ANSARI	M-20709		BANGLADESH	NO	YES	YES		YES			
49	M.V. GANESHWAR	WB-1549	INDIA		YES	YES	YES	YES	YES			
50	M.V. NIHAR MUSLIMA	M-10381		BANGLADESH	NO	YES	YES		YES			
51	M.V. TAHA TALHA	M-7662		BANGLADESH	NO	YES	YES		YES			
52	M.V. GRACE	M-18015		BANGLADESH	NO	YES	YES		YES			
53	M.V. SB-2	M-13952		BANGLADESH	NO	YES	YES		YES			
54	M.V. SIFAT AMRIN	M-12318		BANGLADESH	NO	YES	YES		YES			
55	M.V. SOUTH STAR	M-10200		BANGLADESH	NO	YES	YES		YES			
56	M.V. JALTORI	M-10284		BANGLADESH	NO	YES	YES		YES			
57	M.V. AKI-3	M-7782		BANGLADESH	NO	YES	YES		YES			
58	M.V. RAMISA-1	M-7558		BANGLADESH	NO	YES	YES		YES			
59	M.V. UNIVERSAL-	M11456		BANGLADESH	NO	YES	YES		YES			
60	M.V. GOLDEN OF SUN	M-10279		BANGLADESH	NO	YES	YES		YES			
61	M.V. YAWANA-1	M-6043		BANGLADESH	NO	YES	YES		YES			
62	M.V. TAIYA-1	M-6122		BANGLADESH	NO	YES	YES		YES			
63	M.V. DHULIA-5	M-01-1959		BANGLADESH	NO	YES	YES		YES			
64	M.V AADYA -III	WB-1484	INDIA		YES	YES	YES	YES	YES			
65	M.V.TATAITALA-3	M-01-1358		BANGLADESH	NO	YES	YES		YES			

SL #	NAME OF VESSEL	REGISTRATION NUMBER	NATIONALITY		FITTED WITH		PLYING IN		TYPE OF VESSEL			REMARKS
			INDIA	BANGLADESH	AIS	VHF	IBP Routes	NWs	CARGO	CRUISE	OTHERS	
66	M.V. ARIN KHAN	M-6444		BANGLADESH	NO	YES	YES		YES			
67	M.V. HATIM-2	M-012121		BANGLADESH	NO	YES	YES		YES			
68	M.V. OSAKA-1	M-01-1793		BANGLADESH	NO	YES	YES		YES			
69	M.V. AL-SANTO	M-01-1058		BANGLADESH	NO	YES	YES		YES			
70	M.V. SHILE-EMA	M-12855		BANGLADESH	NO	YES	YES		YES			
71	M.V. ALFA DANGA PRIDE	M-01-2197		BANGLADESH	NO	YES	YES		YES			
72	M.V. SURJO UDDOY-9	M-25295		BANGLADESH	NO	YES	YES		YES			
73	M.V. JAHANGIR-HOSSAIN-BEPARI	M-01-22165		BANGLADESH	NO	YES	YES		YES			
74	M.V. SHAJAL-TONOY-1	M-12193		BANGLADESH	NO	YES	YES		YES			
75	M.V. PRINCE AREFIN	M-7456		BANGLADESH	NO	YES	YES		YES			
76	M.V. ATLANTIS	M-01-1569		BANGLADESH	NO	YES	YES		YES			
77	M.V. PRADYUN	WB-1630	INDIA		YES	YES	YES	YES	YES			
78	M.V. SAPANIYA	M-13743		BANGLADESH	NO	YES	YES		YES			
79	M.V. SAPNA-CHURA	M-13056		BANGLADESH	NO	YES	YES		YES			
80	M.V. PULAK-2	M-12805		BANGLADESH	NO	YES	YES		YES			
81	M.V. MOYNAKATA-2	M-20701		BANGLADESH	NO	YES	YES		YES			
82	M.V. PRUTHVI	WB-1732	INDIA		YES	YES	YES	YES	YES			
83	M.V. SAJJADUL HAQ	M-7215		BANGLADESH	NO	YES	YES		YES			
84	M.V. SAYEED-3	M-10205		BANGLADESH	NO	YES	YES		YES			
85	M.V. ADITYA	WB-1799	INDIA		YES	YES	YES	YES	YES			
86	M.V. NITYA	WB-1551	INDIA		YES	YES	YES	YES	YES			
87	M.V. MISSISSIPPI-II	PNJ-220	INDIA		NO	YES	YES	YES	YES			
88	M.V. JYESHTHARAJ	WB-1546	INDIA		YES	YES	YES	YES	YES			
89	M.V. MAHAMUDA ABDUR RAHAMAN-1	M-7009		BANGLADESH	NO	YES	YES		YES			
90	M.V. GARE HERA-08	M-6905		BANGLADESH	NO	YES	YES		YES			
91	M.V. AJAJUL HAQUE-4	M-011139		BANGLADESH	NO	YES	YES		YES			
92	M.V. MARIAM JUSI	M-15266		BANGLADESH	NO	YES	YES		YES			
93	M.V. SALMA KAZI	M-10438		BANGLADESH	NO	YES	YES		YES			
94	M.V. AL-TONY	M-15305		BANGLADESH	NO	YES	YES		YES			
95	M.V. PASHYANTI	WB-1541	INDIA		YES	YES	YES	YES	YES			
96	M.V. VAYUPUTRA	WB-1542	INDIA		YES	YES	YES	YES	YES			
97	M.V. JAMIL MREDHA-1	M-011649		BANGLADESH	NO	YES	YES		YES			
98	M.V. ABU HANIF-5	M-30049		BANGLADESH	NO	YES	YES		YES			

SL #	NAME OF VESSEL	REGISTRATION NUMBER	NATIONALITY		FITTED WITH		PLYING IN		TYPE OF VESSEL			REMARKS
			INDIA	BANGLADESH	AIS	VHF	IBP Routes	NWs	CARGO	CRUISE	OTHERS	
99	M.V. PRINCE OF RUMON	M-10007		BANGLADESH	NO	YES	YES		YES			
100	M.V. AYAN JANNAT	M-012263		BANGLADESH	NO	YES	YES		YES			
101	M.V. BEAUTY OF LOHAGORA-3	M-01-1426		BANGLADESH	NO	YES	YES		YES			
102	M.V. MASTER RATUL-1	M-7167		BANGLADESH	NO	YES	YES		YES			
103	M.V. M.V. HUJAIFA-01	M-7142		BANGLADESH	NO	YES	YES		YES			
104	M.V. MIMA TAJ-2	M-7724		BANGLADESH	NO	YES	YES		YES			
105	M.V. SHAHID-E-SHERIN	M-7929		BANGLADESH	NO	YES	YES		YES			
106	M.V. AL-MUYAJ-1	M-01-1163		BANGLADESH	NO	YES	YES		YES			
107	M.V. AL-QAL-MOAZ	M-13880		BANGLADESH	NO	YES	YES		YES			
108	M.V. AL- TONY	M-15305		BANGLADESH	NO	YES	YES		YES			
109	M.V.PASHYANTI	WB-1541	INDIA		YES	YES	YES	YES	YES			
110	M.V. VAYUPUTRA	WB-1542	INDIA		YES	YES	YES	YES	YES			
111	M.V. ORUN UDAY	M-012185		BANGLADESH	NO	YES	YES		YES			
112	M.V. CROWN	M-7292		BANGLADESH	NO	YES	YES		YES			
113	M.V. JAMIL MREDHA-3	M-1997		BANGLADESH	NO	YES	YES		YES			
114	M.V. GOOD EARTH-1	WB-1697	INDIA		NO	YES	YES	YES	YES			
115	M.V. SHAMBHABI	WB-1800	INDIA		YES	YES	YES	YES	YES			
116	M.V. OMAR-IBN YUNUS-1	M-7187		BANGLADESH	NO	YES	YES		YES			
117	M.V. GOLDEN GOLD	M-12352		BANGLADESH	NO	YES	YES		YES			
118	M.V. KHALIL-2	M-11204		BANGLADESH	NO	YES	YES		YES			
119	M.V. MAA BABAR DUA-6	M-7547		BANGLADESH	NO	YES	YES		YES			
120	M.V. PRAPTI	M-6990		BANGLADESH	NO	YES	YES		YES			
121	M.V. SHAON-1	M-7005		BANGLADESH	NO	YES	YES		YES			
122	M.V. SHATABDI	M-13148		BANGLADESH	NO	YES	YES		YES			
123	M.V. AN NOOR-1	M-7653		BANGLADESH	NO	YES	YES		YES			
124	M.V. SOHORIAT ULLAH-1	M-12844		BANGLADESH	NO	YES	YES		YES			
125	M.V. SHATUN-1	M-10437		BANGLADESH	NO	YES	YES		YES			
126	M.V. AL KARIM	M-011208		BANGLADESH	NO	YES	YES		YES			
127	M.V. ARAF HAMZA	M-7169		BANGLADESH	NO	YES	YES		YES			
128	M.V. GURUDAWAHANA	WB-1556	INDIA		YES	YES	YES	YES	YES			
129	M.V. BANDHAN-1	M-01-1511		BANGLADESH	NO	YES	YES		YES			
130	M.V. NUSRA BINTE ALAM	M-7605		BANGLADESH	NO	YES	YES		YES			
131	M.V. BANGLAR SHAKTI-2	M-011783		BANGLADESH	NO	YES	YES		YES			

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			INDIA	BANGLADESH	AIS	VHF	IBP Routes	NWs	CARGO	CRUISE	OTHERS	
132	M.V. PUTULI	M-13182		BANGLADESH	NO	YES	YES		YES			
133	M.V. SHIPA NIPA	M-6286		BANGLADESH	NO	YES	YES		YES			
134	M.V. NAF	M-5551		BANGLADESH	NO	YES	YES		YES			
135	M.V. JALARAJ-3	M-7513		BANGLADESH	NO	YES	YES		YES			
136	M.V. GOLDEN ROSE	M-7625		BANGLADESH	NO	YES	YES		YES			
137	M.V. TREASURE-4	M-012931		BANGLADESH	NO	YES	YES		YES			
138	M.V. SRC-3	M-12010		BANGLADESH	NO	YES	YES		YES			
139	M.V. MASTER SHOHEL	M-10270		BANGLADESH	NO	YES	YES		YES			
140	M.V. KAZI SONIA	M-13527		BANGLADESH	NO	YES	YES		YES			
141	M.V. SHARIF UDDIN-2	M-7190		BANGLADESH	NO	YES	YES		YES			
142	M.V. MAHASAKTI	WB-1211	INDIA		NO	NO	YES	YES			YES	
143	M.V. REZWAN RAIYAN	M-20744		BANGLADESH	NO	YES	YES		YES			
144	M.V. AKSHATA	WB-1801	INDIA		YES	YES	YES	YES	YES			
145	M.V. SHATABDI BADHON	M-012115		BANGLADESH	NO	YES	YES		YES			
146	M.V. SEVEN CIRCLE-22	M-10701		BANGLADESH	NO	YES	YES		YES			
147	M.V. ALFADANGA	M-15070		BANGLADESH	NO	YES	YES		YES			
148	M.V AL-JAMIU-6	M-012184		BANGLADESH	NO	YES	YES		YES			
149	M.V. MAHESHWAR	WB-1538	INDIA		YES	YES	YES	YES	YES			
150	M.V. KUTUBIA-2	M-6028		BANGLADESH	NO	YES	YES		YES			
151	M.V RELIANCE BAY-2	M-012176		BANGLADESH	NO	YES	YES		YES			
152	M.V. MORIAM	M-10441		BANGLADESH	NO	YES	YES		YES			
153	M.V. ZAMAN	M-25324		BANGLADESH	NO	YES	YES		YES			
154	M.V. SUPER STAR-3	M-1387		BANGLADESH	NO	YES	YES		YES			
155	M.V. SEVEN CIRCLE-9	M-10399		BANGLADESH	NO	YES	YES		YES			
156	M.V. RUBEL HAFIJ	M-20614		BANGLADESH	NO	YES	YES		YES			
157	M.V. KAZALDIGHI-2	M-10491		BANGLADESH	NO	YES	YES		YES			
158	M.V.ARIF HOSSEN SUYA	M-20164		BANGLADESH	NO	YES	YES		YES			
159	M.V. PRINCE OF BONGOTORI	M-10591		BANGLADESH	NO	YES	YES		YES			
160	M.V. SUNRISE AND SABUJ BANGLA	M-011207		BANGLADESH	NO	YES	YES		YES			
161	M.V. UDAYER POTHA-6	M-011040		BANGLADESH	NO	YES	YES		YES			
162	M.V. SANJID	M-10976		BANGLADESH	NO	YES	YES		YES			
163	M.V. JAY MAHAGAJAN LAXMI	WB-1743	INDIA		YES	YES	YES	YES	YES			
164	M.V. BHAVYA	WB-1543	INDIA		YES	YES	YES	YES	YES			

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			INDIA	BANGLADESH	AIS	VHF	IBP Routes	NWs	CARGO	CRUISE	OTHERS	
165	M.V. MAHESHWARI	WB-1540	INDIA		YES	YES	YES	YES	YES			
166	M.V. DEBSENA	IMO-9664574	INDIA		YES	YES	YES	YES	YES			
167	M.V. SHABAB FARHAN	M-011280		BANGLADESH	NO	YES	YES		YES			
168	M.V. RAJ KONNA-2	M-12781		BANGLADESH	NO	YES	YES		YES			
169	M.V. ARIANA-3	M-12658		BANGLADESH	NO	YES	YES		YES			
170	M.V. PANALI	M-7985		BANGLADESH	NO	YES	YES		YES			
171	M.V. HALIMON	M-10602		BANGLADESH	NO	YES	YES		YES			
172	M.V. ASHNA-3	M-7770		BANGLADESH	NO	YES	YES		YES			
173	M.V. DOYEL SHAPLA-2	M-10665		BANGLADESH	NO	YES	YES		YES			
174	M.V. MARIUM JUSI-2	M-13003		BANGLADESH	NO	YES	YES		YES			
175	M.V. QUICK-1	M-11545		BANGLADESH	NO	YES	YES		YES			
176	M.V. AL-NUR-1	M-12979		BANGLADESH	NO	YES	YES		YES			
177	M.V. ONISHA ONID	M-7596		BANGLADESH	NO	YES	YES		YES			
178	M.V. HIRA	M-10892		BANGLADESH	NO	YES	YES		YES			
179	M.V. MASTER MUIN	M-011655		BANGLADESH	NO	YES	YES		YES			
180	M.V. SHEIKH SURJAT ALI	M-012440		BANGLADESH	NO	YES	YES		YES			
181	M.V. IMTIAJ	M-13951		BANGLADESH	NO	YES	YES		YES			
182	M.V. NIJHUM-2	M-30028		BANGLADESH	NO	YES	YES		YES			
183	M.V. ACHIA AND KHALAK GAZI	M-5257		BANGLADESH	NO	YES	YES		YES			
184	M.V. AL-NUR-3	M-7095		BANGLADESH	NO	YES	YES		YES			
185	M.V. KAFILUDDIN-4	M-10100		BANGLADESH	NO	YES	YES		YES			
186	M.V. NNESION-2	M-10294		BANGLADESH	NO	YES	YES		YES			
187	M.V. ARNEEB-1	M-7163		BANGLADESH	NO	YES	YES		YES			
188	M.V. SAKIR	M-10284		BANGLADESH	NO	YES	YES		YES			
189	M.V. JUBAIR AHAD	M-6807		BANGLADESH	NO	YES	YES		YES			
190	M.V. IFTY	M-13096		BANGLADESH	NO	YES	YES		YES			
191	M.V. NASEK-2	M-18052		BANGLADESH	NO	YES	YES		YES			
192	M.V. MAA BABAR DUA-5	M-7191		BANGLADESH	NO	YES	YES		YES			
193	M.V. SOAMIM-1	M-5278		BANGLADESH	NO	YES	YES		YES			

-TRUE COPY-

Service in Dakshinbanga Matsyajibi Forum vs Inland Waterways Authority of India & Ors (O.A. No. 64 of 2020 (EZ))

1 message

ELDF <eldflegal@gmail.com>

Tue, May 10, 2022 at 12:36 PM

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Cc: salik shafique <salik@eldfindia.com>, Fizza Zaidi <fizza@eldfindia.com>

Respected Sir/Ma'am

We are hereby serving upon you a copy of the Objections on Affidavit filed on behalf of IWAI before the NGT in Dakshinbanga Matsyajibi Forum vs Inland Waterways Authority of India & Ors (OA 64/2020/EZ). Please find attached the said Objections on Affidavit filed by Mr. Sanjay Upadhyay, Advocate for the Respondent No. 1.

--

Sameer Manher

Clerk

Enviro Legal Defence Firm

29, Presidential Estate LGF,

Nizamuddin East New Delhi – 110013

Ph. No. 011-40573181

2 attachments**Objections.pdf**

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